GOVERNMENT OF INDIA MINISTRY OF COOPERATION LOK SABHA UNSTARRED QUESTION NO. 3038 TO BE ANSWERED ON 22ND MARCH, 2022

WINDING UP OF MULTI STATE COOPERATIVES

3038. SHRI K. MURALEEDHARAN:

Will the Minister of Cooperation सहकारिता मंत्री be pleased to state:

(a) the number of Multi State Cooperative societies wound up under the Multi State

Cooperative Societies (MSCS) Act, 2002 so far; and

(b) the grounds for such winding up?

ANSWER

MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a): Winding-up proceedings in case of 78 multi-State cooperative societies are presently underway.

(b): Action for winding-up is taken under Section 86 of the Multi State Cooperative Societies (MSCS) Act, 2002 against delinquent societies which do not function as per the provisions of MSCS Act, 2002 and against whom complaints are received.
